

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dt. 20.2.04

The learned Asst for respondents prays for time to file counter. Time granted till 24.3.04 for counter as last chance.

[Signature]
20.2.04
REGISTRAR

Counter not filed.

[Signature]
22/3

[Signature]
Reg.

Order dt. 24.3.04

Applicant is absent on call. On the prayer of Ld. A.S.C, time is granted as a special chance till 13.4.04 to file counter.

[Signature]
24/3/04
REGISTRAR

Counter not filed.

[Signature]
2/4

[Signature]
Reg.

Order dt. 13.4.04

Applicant is absent on call. Ld. A.S.C submits that counter is ready and will be filed within 02 days positively after service of copy. Heard.

In view of the submission as above, prayer is allowed and time is granted till 13.5.04 to file rejoinder if any.

[Signature]
13.4.04
REGISTRAR

Order dt. 07.12.03

As per the discussions made in OA 651/03, this OA is disposed of being devoid of any merit.

[Signature]
Hambert,

[Signature]
Vice-Chairman.